

The assistance to be received from Norway during the period of 5 years will be an amount not exceeding 40 million Norwegian Kroners (Rs. 4.2 crores approximately). The assistance will be available in the shape of grant and credit facilities. The Govt. of Norway will provide Norwegian personnel and equipment and machinery not available in India. The Govt. of India will provide land, sites, buildings, installations, and equipment and machinery available in India, and will also bear the running expenses.

सनीठ और केन्द्रीय सचिवालय के बीच दिल्ली परिवहन की बस सेवा

441. श्री रजुबीरसिंह शास्त्री : क्या परिवहन तथा नौबहन मंत्री यह बताने की श्रुपा करने कि .

(क) क्या यह सच है कि सनीठ, पूठ-खर्द बरवाला और प्रहसादपुर गावों से केन्द्रीय सचिवालय नई दिल्ली तक दिल्ली परिवहन की सीधी बस सेवा धारण करने के सम्बन्ध में सरकारी कर्मचारियों की प्रार्थना प्रस्वीकार कर दी गयी है ;

(ख) यदि हा, तो इसके क्या कारण हैं ; और

(ग) इस मार्ग पर सहकारिता के आधार पर गैर-सरकारी बसों को चलाने की अनुमति न दिये जाने के क्या कारण हैं ?

परिवहन तथा नौबहन मंत्री (डा० बी० के० शार० बी० राय) : (क) और (ख) ऐसी सेवा की व्यवस्था करने के लिये निवेदन प्राप्त हुए हैं । परन्तु ऐसी सुविधाओं की व्यवस्था करना दिल्ली परिवहन संस्थान के लिए तब तक संभव नहीं होगा जब तक उसके बेटे में और वृद्धि नहीं हो जाती है ।

(ग) प्रश्न नहीं उठता है क्योंकि सनीठ केन्द्रीय सचिवालय रास्ते पर सहकारी आधार पर स्टेज केरियर चलावे के लिए परमिट प्रदान करने के लिये कोई वाचिकाएं प्रदेश परिवहन प्राधिकरण को प्राप्त नहीं हुई हैं ।

Procurement of wheat and Rice

442. श्री C. Janardhanam:
श्री P. C. Adichan:
श्री Vasudevan Nair:
श्री S. Supakar:

Will the Minister of Food and Agriculture be pleased to state:

(a) what is the target set for the procurement of wheat and rice for the year 1966-67, State-wise; and

(b) the total quantity of wheat and rice procured so far?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) The targets for procurement of wheat and rice in different States during 1966-67 have not been finalised so far

(b) A statement showing procurement of wheat and rice made so far during the crop year 1966-67 is attached [Placed in Library. See No LT-214/67]

Sugar Pollution in Ship between Calcutta and Port-Blair

443. Shri K. R. Ganesh: Will the Minister of Food and Agriculture be pleased to state

(a) whether it has come to his notice that in a recent shipment by one of the ships plying between Calcutta and Port-Blair, sugar became unfit for human consumption due to its pollution,

(b) if so, whether any action is proposed to be taken against the persons responsible for the same; and

(c) the other remedial steps proposed to be taken?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) to (c). According to information received from the Administration of Andaman and Nicobar Islands, Gamaxine bags were inadvertently loaded through the same hatch of a ship in the power hold of

which sugar was loaded. They have sent samples of the stock suspected to be contaminated to the Central Food Laboratory, Calcutta for analysis and have requested the Government of India to have the matter investigated in order to fix responsibility

Rationing in Andaman and Nicobar Islands

444. Shri K. E. Ganesh: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantum of rice given to the tribal people of the Nicobar group of Islands under the Informal rationing in the Andaman and Nicobar Islands in 1966-67;

(b) the quantum given to the non-tribal population in the Nicobar group in 1966-67;

(c) the quantum given to the residents in the Andaman group covered under the informal rationing system in 1966-67; and

(d) the quantum given to the industrial workers in the Andaman group in 1966-67?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) 2 kgs. per head per month with an additional 6 kgs. per head per month to labourers employed in heavy manual work since middle of July, 1966.

(b) 4.8 kgs. per adult per month with an additional 3.2 kgs. per head per month for heavy manual labourers

(c) and (d). 4.8 kgs. per adult per month for all categories of consumers including industrial workers since 16th May, 1966.

Protein from Fish Powder as Food Supplement

445. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a powdered fish concentrate which is 80 per cent protein could be easily produced as a food supplement at a very low cost from the un-harvested 'trash' fish in the Indian waters;

(b) whether it is also a fact that the product is nearly odourless and tasteless resembling a light grey flour and could be mixed with cooked foods and *atta* used for *chapatties*; and

(c) whether the desirability of exploring the feasibility of its use has been examined?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Powdered fish concentrate can be produced as a food supplement from trash fish but economic production is not possible in India at present due to the dispersed and variable nature of fish landings along the coast and the high cost of fish. With mechanised exploitation of trash fish on a large scale the concentrate could be produced at an economic cost.

(b) and (c). The product manufactured abroad is of two types, odourless and with odour. A small percentage of the odourless type can be mixed with bread and other cooked foods, and experiments are being conducted in regard to introduction of suitable quantities of the flour in various Indian preparations. The Central Institute of Fisheries Technology at Cochin has been able to evolve a good product on a laboratory scale. A plant for manufacture of the concentrate on a pilot scale has been designed and is proposed to be fabricated indigenously.